

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 97(ND)2006
CA. NO.


PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016**

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

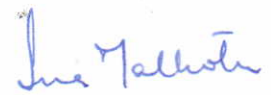
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	KRISHNA KUMAR	for Petitioners	Adm Jwr	
	Hareendran Shukla			
	Renu Mehra	Petitioner		
	Meghna Mehra			

ORDER

1. Petitioners with Counsel.
2. Despite directions for the parties to be present in Court, the Respondents are not here. Ld. Counsel appearing for the respondents prays for one further opportunity. The previous order sheets reflect that they have deliberately been procrastinating the proceedings. One last opportunity is being granted to the respondents to appear in Court subject to payment of cost of Rs.20, 000/- to the Prime Ministers Relief Fund.
3. To come up on 07.11.2016.


(Ina Malhotra)
Member Judicial